GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 527

TO BE ANSWERED ON THE 19TH DECEMBER, 2017/AGRAHAYANA 28, 1939 (SAKA) ILLEGAL ACTIVITIES DUE TO POROUS BORDERS

527. SHRI KUNDARIYAMOHAN BHAI KALYANJI BHAI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware of the fact that the borders between India and neighboring countries are extremely porous due to which there is free movement of militants, illegal arms and drugs;
- (b) if so, the steps taken by Government in this regard;
- (c) whether the Government has undertaken any survey to identify such porous borders with its neighboring countries; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a) to (d): India shares its borders with Pakistan, China, Nepal, Bhutan, Bangladesh and Myanmar. For effective border security every border is guarded by a Border Guarding Force (BGF) on the principles of 'one border one force'.

The Border Guarding Forces have adopted a multi-pronged approach including conduct of regular surveys to carry out vulnerability mapping of borders and prevent any illegal cross border movement by undertaking regular patrolling, sharing of intelligence and conduct of joint operations, with State as well as Central agencies. To further strengthen the capability of the Border Guarding Forces, physical as well as non-physical barriers have been deployed to secure the international borders of the country. Institutional mechanisms have also been set up at various levels including the apex level to ensure co-ordination with all the stakeholders.
